

Grants in aid to NGOS in NE

*243. SHRI BHUBANESWAR KALITA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of schemes meant for Non-Governmental Organisations (NGOs) in the country;

(b) the details of grants in aid given to NGOs of Assam and other North Eastern States during the last three years;

(c) whether all these NGOs have been able to utilise the grants in aid received from the Central Government within the stipulated time frame; and

(d) if not, whether any action has been initiated by Government against the defaulting NGOs?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) The Ministry of Social Justice and Empowerment releases Grant-in-aid to Non Governmental Organisations (NGOs) under the following schemes:—

(i) Scheme of Assistance to NGOs working for the Welfare of Scheduled Castes.

Under this scheme grant in aid is provided to Voluntary Organisations (VOs)/NGOs working for Scheduled Castes for running schools, residential schools and hostels.

(ii) Scheme of Assistance for Skill Development of Other Backward Classes (OBCs)/Economically Backward Classes (EBCs)/De-notified, Nomadic and Semi-Nomadic Tribes (DNTs):—

The aim of the scheme is to involve the voluntary sectors and National Backward Classes Finance and Development Corporations (NBCFDC) to improve educational and socio-economic conditions of the target group *i.e.* OBCs/EBCs/DNTs, with a view to upgrade their skill to enable them to start income generating activities on their own or get gain fully employed in some sector or the other.

(iii) Free Coaching for SC and OBC Students:—

Under this scheme financial assistance is provided to NGOs for imparting free coaching to SC and OBC students for preparation for various competitive examinations. The students whose annual family income is upto 6.00 lakhs are eligible for availing benefit of the Scheme.

(iv) Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) - For Boys and Girls:—

Under this scheme financial assistance is provided to NGOs for expansion of their existing hostel facilities for SC boys and girls.

(v) Scheme of Integrated Programme for Senior Citizens (IPSrC):—

Under this scheme grant in aid is given to the implementing Agencies including NGOs/VOs for running and maintenance of Senior Citizens Homes (Old Age Homes)/Continuous Care Homes, Mobile Medicare Units etc.

(vi) Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse:—

This scheme is implemented for identifications, counselling, treatment and rehabilitation of addicts through voluntary and other eligible organizations.

(vii) Scheme of Assistance to Disabled for Purchase/Fitting of Aids and Appliances (ADIP):—

The funds are released to various implementing Agencies including NGOs for distribution of aids and assistive devices to the needy disabled persons (Divyangjan).

(viii) Deendayal Disabled Rehabilitation Scheme (DDRS):—

Under this scheme, grant-in-aid is provided to NGOs for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

(ix) Dr. Ambedkar scheme for celebration of Birth/Death Anniversary of Great Saints:—

This scheme is implemented by Dr. Ambedkar Foundation, an autonomous body under the Ministry of Social Justice and Empowerment through NGOs and Colleges/Universities/Institutions etc. for celebrating Birth/Death Anniversary of Great Saints such as Sant Kabir, Guru Rabidas, Guru Ghasidas, Chohkamela, Nandnar, Narayan Guru, Namdev, Lord Buddha, Maharishi Valmiki, Mahatma Jyotiba Phule, Savitri Bai Phule, Dr. B.R. Ambedkar, Ayyankali.

(b) The details of grant in aid given to NGOs of Assam and other North Eastern States under the above schemes during the last three years are given in the

Statement (*See below*) except for three schemes for which details are as follows:—

Under the Scheme of Assistance for Skill Development of OBCs/EBCs/DNTs, an amount of ₹ 2.26 lakh was released in the year 2015-16 and ₹ 4.53 lakh in the year 2016-17 to the NGOs of Assam and Manipur. The NGOs of other North Eastern States did not receive funds under the Scheme. However, since 2017-18, no fund has been released under this scheme.

Under ADIP scheme no fund was released to any NGO in North Eastern State during 2015-16 and 2017-18. However, an amount of ₹ 48.74 lakh was released during 2016-17 to three NGOs in Assam.

Under Dr. Ambedkar scheme for celebration of Birth/Death Anniversary of Great Saints, no fund has so far been released to the NGOs of the North Eastern States.

(c) and (d) All the grantee organizations are required to furnish the Utilisation Certificate and Audited Accounts in respect of Utilization of Grants released to them during previous year. Subsequent Grant is released to the NGOs only after the receipt of the Utilisation Certificate from them.

Statement

Details of Grants-in-aid given to NGOs of Assam and other North Eastern States during the last three years under the schemes of Ministry of Social Justice and Empowerment

Sl. No	State	2015-16		2016-17		2017-18	
		No. of NGOs assisted	Total Amount released (₹ in lakh)	No. of NGOs assisted	Total Amount released (₹ in lakh)	No. of NGOs assisted	Total Amount released (₹ in lakh)
1	2	3	4	5	6	7	8
(i) Scheme of Assistance to NGOs working for the Welfare of Scheduled Castes							
1.	Assam	7	113.74	5	107.98	3	31.18
2.	Manipur	10	68.60	6	56.29	3	38.72
TOTAL		17	182.34	11	164.27	6	69.9

1	2	3	4	5	6	7	8
(ii) Free Coaching for SC and OBC Students							
1. Assam		2	22.06	0	0	0	0
2. Manipur		1	7.35	1	7.35	1	41.82
TOTAL		3	29.41	1	7.35	1	41.82
(iii) Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)-For Boys and Girls							
1. Assam		1	84.80	0	0	1	75.81
2. Manipur		4	144.3	3	271.54	3	272.00
3. Tripura		1	100	1	57.5	1	157.5
TOTAL		6	329.1	4	329.04	5	505.31
(iv) Scheme of Integrated Programme for Senior Citizens (IPSrC)							
1. Arunachal Pradesh		1	1.13	0*	0	0*	0
2. Assam		15	186.41	16	180.50	16	192.03
3. Manipur		26	252.02	18	186.94	20	260.22
4. Mizoram		1	3.77	1	0.54	1	5.89
5. Nagaland		1	8.10	0	0	2	17.43
6. Tripura		3	8.67	2	14.07	3	25.58
7. Meghalaya*		0	0	0	0	0	0
8. Sikkim*		0	0	0	0	0	0
TOTAL		47	460.1	37	382.05	42	501.15
(v) Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse							
1. Arunachal Pradesh		0	0	0	0	0	0
2. Assam		10	98.79	15	145.26	13	197.61
3. Manipur		17	313.71	14	276.04	18	437.62
4. Meghalaya		1	6.87	1	0	1	5.17
5. Mizoram		8	116.54	5	139.07	7	123.64
6. Nagaland		4	40.46	5	46.39	3	77.61
7. Tripura		0	0	0	0	0	0

1	2	3	4	5	6	7	8
8.	Sikkim	1	9.31	1	7.77	0	0
	TOTAL	41	585.68	41	614.53	42	841.65
(vi) Deendayal Disabled Rehabilitation Scheme (DDRS):							
1.	Assam	16	88.92	15	94.01	14	88.98
2.	Manipur	30	284.38	37	270.91	37	448.30
3.	Meghalaya	6	45.86	7	65.16	4	23.21
4.	Mizoram	2	11.25	2	7.38	2	9.44
5.	Nagaland	1	0.41	0	0	0	0.00
6.	Sikkim	0	0	0	0	0	0.00
7.	Tripura	1	1	4	12.09	1	2.84
	TOTAL	56	431.82	65	449.55	58	572.76

No NGOs in other North Eastern States have been granted any GIA under the Scheme.

*No proposal has been received from Arunachal Pradesh, Meghalaya and Sikkim.

ISRO's share in global launch market

*244. SHRI JOSE K. MANI: Will the PRIME MINISTER be pleased to state:

(a) whether ISRO currently holds just 0.6 per cent of the global satellite launch market despite its highly successful performance in launching of rockets;

(b) whether till today ISRO has launched more than 230 foreign satellites of 28 countries and whether out of the 43 launches till now since 1993, only 3 launches failed with a success rate of 94 per cent;

(c) whether in September, 2018, ISRO would launch a PSLV rocket solely for foreign satellites?

THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): (a) ISRO has been launching national satellites meant for meeting the earth observation, communication and navigational requirements of the country to cater to various societal needs. The spare capacity available in these missions are being utilized for launching satellites of other countries on commercial basis through Antrix corporation limited, the commercial arm of ISRO. Over the years there has been increase in the number of international satellites that have been launched as co-passengers to the national missions. In the last four years more than 200 foreign customer satellites have been launched. Considering the future launch demand for increased number of nano and small satellites, there are plans to increase